

**Status report by Haryana in the matter of OA
No. 212/2020 titled as Chaudhary Ompal
&Ors Vs State of Haryana**

Dated:-04.04.2022

Status report of Haryana in matter of OA No. 212/2020 titled as Chaudhary Ompal & Ors Vs SoH- regarding control of water pollution in Yamuna Nagar.

1. Background

The matter of OA No. 212/2020 is pending before the Hon'ble NGT and vide order dated 30 June 2021, it has been directed as under:-

“Accordingly, we direct the Chief Secretary, Haryana to review the situation and take remedial measures in the matter to uphold the rule of law and for protection of public health. A report of status of compliance on the subject may be furnished by the Chief Secretary, Haryana before the next by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The report may mention the status of interception of discharge of sewage and trade effluents into Ditch drain/Dhanaura escape and steps taken to prevent discharge of sewage into Yamuna or storm water drains/ canals, status of diversion of drains carrying sewage to the STPs and steps taken on review of working of department of Urban Development/Local bodies and the River Rejuvenation Committee on the subject”

In compliance of the orders of Hon'ble Tribunal, review meetings have been held and the action is under progress. Based on latest status of various activities the Status Report has been prepared and is given in the coming paras.

2. Water Quality and flow of Dhanaura Escape.

Yamuna Nagar falls in catchment of Yamuna River. There is one major drain, i.e., Ditch Drain which join Dhanaura Escape and carries effluent of Yamuna Nagar, Jagadhari and Radaur towns to River Yamuna. The water quality of the drain is monitored regularly and details of water quality, along flow of Dhanaura Escape since April 21, is given as under:-

Parameters	Apr' 21	May' 21	Jun' 21	Jul' 21	Aug' 21	Sept ' 21	Oct' 21	Nov' 21	Dec ' 21	Jan' 22
Flow (in MLD)	75.9	405.04	78.4	102.9	125	72.5	69	101	101	100
BOD (mg/l)	14	60	23	60	40	6	3	24	18	12

3. Estimation of sewage, treatment and compliance STPs

The sewage of 134.5 MLD generated in the towns of Jagadhari and Yamuna Nagar. The treated and partially treated effluent is released in to ditch drain which joins Dhanaura Escape and outfall in river Yamuna, in Karnal District.

There are 6 STPs in Yamuna Nagar and Radaur. All STPs are complying with prescribed standards except Fecal Coliform. The details are as under:-

Sr. No.	Name of the STP	Quantum of sewage treated	Collection date	Latest compliance status
1	20 MLD STP at Radaur Road, Yamuna Nagar by PHED	18	18.01.2022	Complying except Fecal Coliform
2	25 MLD STP at Radaur Road, Yamuna Nagar by PHED	20	18.01.2022	Complying
3	10 MLD STP at	8	18.01.2022	Complying

Sr. No.	Name of the STP	Quantum of sewage treated	Collection date	Latest compliance status
	Baddimajra, Yamuna Nagar by PHED*			except Fecal Coliform
4	24 MLD STP at Parwaloo, Jagadhri Yamuna Nagar by PHED	18.5	27.01.2022	Complying
5	10 MLD STP at BaddiMajra, Yamuna Nagar	2	Sample yet to be taken as it is under stabilization	
6	3.5 MLD STP at Radaur Yamuna Nagar by PHED	2	14.01.2022	Complying except Fecal Coliform
	Total	68.5		

Thus, the installed capacity of 7 STPs for Yamuna Nagar, Jagadhari and Radaur is 92.5 MLD but 68.5 MLD is reaching upto the STPs and is being released into Ditch drain/canals after treatment. The rest of 66 MLD is being released untreated into Ditch Drain. Further, HSPCB is in the process of initiating legal action against the defaulting officers having failed to operate STPs properly.

4. Industrial Effluent Management.

There are 210 industries in Yamuna Nagar which generate effluent of 24.5 MLD as per consent orders issued by HSPCB. Out of this, M/s Ballarpur Paper Mills was given consent for 18.8 MLD effluents. However, due to financial reasons, the industry is lying closed at its own since March, 2020. Therefore, only 5.7 MLD effluents are generated by the industrial units in Yamuna Nagar/Jagadhari. All the industries have installed ETPs and release the treated effluent into drains/sewer. The officers of HSPCB regularly monitor the industries. Action is taken against violating industries. The brief detail of action taken for the past 2 years is given as under:-

• No. of units found violating	39
• No. of closure order issued against violating units	34
• Closure order under process (recently identified)	05
• No. of units where closure order suspended	01
• No. of units lying closed	33

5. Under construction CETPs

There are 17 water polluting industries situated in industrial area of HSIIDC in Manakpur (Yamuna Nagar), having effluent generation of 0.7 MLD and all this effluent dries up in sewerage network of industrial area. Now, 1 CETP of 3 MLD capacity is under construction at Manakpur, Yamuna Nagar. The construction work is in progress and is expected to be completed by 31 May 2022 and at present 85% work has been completed.

Further, it has been decided that Public Health Engg. Department (PHED) to construct a CETP at Yamuna Nagar / Jagadhari and shall submit proposal regarding cost, funding, timelines and other interim measures for treatment of untreated effluent of 66 MLD.

The PHED is preparing DPR for construction of 75 MLD CETP based on Sequencing Batch Reactor Technology through IIT Roorkee. The work has already been awarded to IIT Roorkee for preparation of DPR.

6. Laying of sewerage in approved areas.

The untreated sewage from various colonies of Yamuna Nagar/Jagadhari is being released into drains from approved areas. The action for laying of sewerage is under way. The sewerage network of 92410 meters was planned for remaining areas of Yamuna Nagar/Jagadhari and 92328 meters of sewer lines have already been laid which is 99.9% of total planned. The work is expected to be completed by 30 June 2022. The rising main line has been laid upto

14712 mtr. against the targeted length of 20797 mtr. and the balance rising main line is expected to be completed by 30 June 2022.

7. Interception of sewage

There are colonies in the town which are still unapproved and interception of sewage generated from unapproved areas is required with existing sewer lines to ensure the treatment of sewage in existing STPs. There are 12 locations in Yamuna Nagar Town wherein 19.25 MLD effluent was to be diverted for treatment in existing STPs and out of which 12.5 MLD of effluent has already been diverted at 8 locations. The balance, work for 4 locations is in progress. The details are as under:-

Interception of sewage in Yamuna Nagar

Sr. No	Name of Location	Quantum of sewerage to be diverted	Timeline	Latest status
A. Interception work in progress				
1	Old Hamida, Near Sahanpur village	2	June-22	Work for construction of IPS was started but the work was stopped by local residents and now work in progress and will be completed upto 30.06.2022.
2	Nallah coming from railway workshop to Jorian Gurud wara Radaur road Nallah falling into Ditch Drain	1.25	April-22	The work for construction of 3 MLD IPS civil work completed and electrical and mechanical work is in progress at site. The work will be completed by 30.04.2022.
3	Darwa village Dairy Complex	1.5	Mar-22	The matter was discussed with PHED, it has been intimated by the PHED, Yamuna Nagar, that separate STP may be constructed for dairy complex for primary treatment and thereafter be permitted into

Sr. No	Name of Location	Quantum of sewerage to be diverted	Timeline	Latest status
				sewer line of PHED. Approximate time of 2 years is required for providing and constructing of STP etc as suggested. As a temporary arrangement, the 100% cow dung is being lifted by the MC, Yamuna Nagar and collected at another site. Remaining waste water of dairy if any, is being collected in the tanks and 'only overflow' is disposed of into WJC.
4	Near Hamida Head	2	June-22	Work is in progress and the work of Panel room is also in progress and work will be completed upto 30.06.2022.
	Total	6.75		
B. Interception work already completed				
5	Yamuna Gali	1	Mar-21	Work Completed
6	Jindal Park	1.5	Mar-21	Work Completed
7	Mamidi Village storm water to be connected ditch drain	3	Mar-21	Work Completed
8	Shanti Colony	1.5	Mar-21	Work Completed
9	Azad Nagar	1.5	Mar-21	Work completed
10	Buria and Dyalgarh	2.5	Mar-22	Work completed
11	Main Nala coming from Jagadhri YNR	0.5	Mar-22	Work completed

Sr. No	Name of Location	Quantum of sewerage to be diverted	Timeline	Latest status
12	Near Yamuna Bridge Naya Gaon Village (Parwaloo STP)	1	Mar-22	Work completed
	Total	12.5		

9. Septage Management in Yamuna Nagar

The Urban Local Bodies Department has issued a policy for registration of tankers in each Municipal Corporation for lifting septage which cannot be taken to STPs through pipes and putting it in existing STPs for treatment. The tankers have been registered in MC Yamuna Nagar. These are being monitored on monthly basis and detail of sewage transported for year 2021-22 is given as under:-

No. of private/Govt. Tankers	Month wise quantum of sewage disposed off STP through tankers (In MLD)											No. of violations observed so far.	Action taken for violations of Septage management policy (FIR/prosecuted/ EC imposed /EC collected)
	Apr, 21	May, 21	Jun, 21	Jul, 21	Aug, 21	Sept, 21	Oct, 21	Nov, 21	Dec, 21	Jan, 22	Feb, 22		
MC Yamuna Nagar													
8/0	0.69	0.69	0.7	0.68	0.75	0.7	0.7	0.69	0.62	0.72	0.69	nil	nil
MC Radaur													
2/0	0	0	0	0	0	0	0	0	0	.035	.035	nil	nil

No. of private/Govt. Tankers	Month wise quantum of sewage disposed off STP through tankers (In MLD)											No. of violations observed so far.	Action taken for violations of Septage management policy (FIR/prosecuted/EC imposed /EC collected)
	Apr, 21	May, 21	Jun, 21	Jul, 21	Aug, 21	Sept, 21	Oct, 21	Nov, 21	Dec, 21	Jan, 22	Feb, 22		
10/0	0.69	0.69	0.7	0.68	0.75	0.7	0.7	0.69	0.62	0.755	0.725	nil	nil

10. Status of treatment plants in villages- Yamuna Nagar

The State of Haryana has also prepared action plan to address pollution coming from villages. The sewage from villages are to be treated through 3/5 pond system and the treated water is to be used for Irrigation so that it may not find way to Rivers/Canals. The progress of various village projects is given as under:-

- Population of villages involved 88183
- Quantum of effluent generated (in MLD) 7.54
- No. of projects proposed as per action plan 57
- No. of projects sanctioned 57
- No. of projects completed 38
- No. of projects is in progress 19

These projects are expected to be completed by 30 June 2022.

11. Installation and maintenance of Online Monitoring Devices system for STPs.

The HSPCB is monitoring the data of pollution parameters of the treated effluent from the STPs/industries. The State Pollution Control Board has imposed conditions for display of data of OMDs in

the consent to operate granted to the STPs/industries. The data is being monitored and co-related with physical results for all STPs/industries. The results of Online Monitoring Devices are being displayed in public domain at link <http://www.hspcbcems.nic.in/public>

12. Review by RRC and Chief Secretary.

In compliance of NGT orders, the State Govt. constituted River Rejuvenation Committee (RRC) on 08.11.2018. Regular review/meetings are being held and the issues are presented before Chief Secretary RRC. In recent past, review meetings were held by RRC on 21.11.2018, 14.12.2018, 24.12.2018, 22.01.2019, 04.04.2019, 01.05.2019, 31.05.2019, 08.07.2019, 05.11.2020, 28.04.2021. Besides, review at the level of Chief Secretary have been held on 22.11.2018, 03.01.2019, 25.04.2019, 29.08.2019, 22.10.2019, 20.12.2019, 05.02.2020, 13.03.2020, 22.06.2020, 17.07.2020, 06.08.2020, 08.09.2020, 12.02.2021, 02.08.2021, 17.09.2021, 02.11.2021 and 08.12.2021. The proceedings of each meeting are being uploaded on website at link <https://www.hspcb.gov.in/yamuna>. The Concerned Departments are impressed upon to complete/expedite their individual action plans.

13. Conclusion:

- I. Untreated Waste Water of 66 MLD is being released into Ditch Drain and accordingly 75 MLD CETP is proposed to be constructed for the treatment of this effluent. This work shall be taken on priority in coordination with PHED and IIT Roorkee.
- II. HSPCB is taking action against the violating industries and so far Closure action has been taken against 34 units.
- III. The sewerage lines are being laid and effluent is being diverted and conveyed to the STPs from approved and unapproved areas both.

- IV. The treatment systems for effluent/sewage are being set up in villages also so that their effluent though small may not pollute the water bodies/drains.
- V. The results of monitoring of the river/drains show that there is an improvement in the water quality during the implementation of action plans.

It is humbly submitted that for preparing the requisite report, monitoring data was required from the State Pollution Control Board. Further, deliberation with other concern departments with reference to action plan, its execution and other related issues were also required for which review meetings were held with the respective department. Thereafter, the present status report has been prepared incorporating the latest ground position. In this process considerable time has been consumed. It is, therefore, prayed that delay in filing the present status report may kindly be condoned and same may kindly be taken on record.

Place: Chandigarh
Dated: 04 April 2022


Chief Secretary Haryana

To

The Registrar Judicial
National Green Tribunal.